

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No.1410 of 2019**

**In the matter of :**

**Vijay Kumar Iyer**

**... Appellant**

**Vs.**

**GTL Infrastructure Ltd.**

**...Respondent**

**Present:**

**Appellant:**

**Respondent: Ms. Shyel Trehan Advocate, Mr. Raghav Anand Advocate**

**With**

**Company Appeal (AT) (Insolvency) No.1503 of 2019**

**In the matter of :**

**Vijay Kumar Iyer**

**... Appellant**

**Vs.**

**GTL Infrastructure Ltd.**

**...Respondent**

**Present:**

**Appellant:**

**Respondent: Ms. Shyel Trehan Advocate, Mr. Raghav Anand Advocate**

**With**

**Company Appeal (AT) (Insolvency) Nos.26-27 of 2020**

**In the matter of :**

**State Bank of India**

**... Appellant**

**Vs.**

**GTL Infrastructure Ltd. &Anr.**

**...Respondents**

**Present:**

**Appellant: Mr. Raunak Dhillon Advocate, Ms. Ananya Dhar Choudhury Advocate, Mr. Parikala Gupta Advocate**

**Respondent: Ms. Shyel Trehan Advocate, Mr. Raghav Anand Advocate for  
R-1**  
**With**

**Company Appeal (AT) (Insolvency) No.08 of 2020**

**In the matter of :**

**GTL Infrastructure Ltd.**

**... Appellant**

**Vs.**

**Vijay Kumar Iyer**

**...Respondent**

**Present:**

**Appellant: Ms. Shyel Trehan Advocate, Mr. Raghav Anand Advocate**

**Respondent:**

**ORDER**

**18.02.2020** - It is represented on behalf of the Appellant in Comp. App (AT)(Ins) Nos. 08 of 2019 and Respondent in Comp.App (AT) (Ins) Nos. 1410 of 2019, 1503 of 2019 & 26-27 of 2020 that the Learned Senior counsel is inconvenienced to appear before this Tribunal today and an adjournment is sought for. Accordingly, the said request the matter is adjourned to **13<sup>th</sup> March,2020.**

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member(Technical)

[Alok Srivastava]  
Member(Technical)

sr/r/nn

